



2026:AHC:13293-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 4011 of 2003

Lal Chand @ Lala And Others

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Ashok Kumar Singh
Counsel for Respondent(s)	:	Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 17.01.2026, the appellant nos. 2 and 3 namely, Mithai Rajbhar and Rampat, have reportedly died.
2. Accordingly, the appeal is dismissed as abated since the appellant no.1 namely, Lal Chand @ Lala, has died earlier.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the court concerned.

January 20, 2026

AKT

(Jai Krishna Upadhyay, J.) (Siddharth, J.)